

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 223/MP/2022**

Subject : Petition seeking approval for lignite input price for the period 1.4.2019 to 31.3.2024 in respect of Pooled Neyveli Mines as per CERC (Terms and Conditions of Tariff) Second Amendment, Regulations 2021.

Petitioner : NLC India Limited.

Respondents : TANGEDCO and 15 others

Date of Hearing : 31.7.2023

Coram : Shri Jishnu Barua, Chairperson  
Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member

Parties present : Shri Kulamani Biswal, Advocate, NLCIL  
Shri Rakesh Pandey, Advocate, NLCIL  
Shri A. Srinivasan, NLCIL  
Shri Vinay Sobji, NLCIL  
Ms. Akansha, NLCIL  
Shri Mukesh Agrawal, NLCIL  
Shri S. Vallinayagam, Advocate, TANGEDCO  
Shri Prabhas Bajaj, Advocate, KSEBL

**Record of Proceedings**

Due to a paucity of time, the matter could not be taken up for hearing. Accordingly, with the consent of the learned counsels for the parties, the Commission adjourned the hearing.

2. The Petition shall be listed for hearing on **22.9.2023**.

**By order of the Commission**

**Sd/-**

B. Sreekumar  
Joint Chief (Law)

